



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III

University of Kerala

NOTIFICATION

No. Election/Syndicate 21 (b)/2017. 21st October 2017.

Sub:—University of Kerala—Election of one Student Member to the Syndicate by the Members of the Senate [Under Section 21-Other Members-(b) of the Kerala University Act, 1974]-reg.

- Read:*— 1. University Notification No. Election/Syndicate-21(b)/2017 dated 25-9-2017.
2. University Notifications of even No. dated 10-10-2017 and 16-10-2017 respectively.

In continuation of the University Notifications read as (1) and (2) above, it is hereby notified under Statute 33 of the Kerala University (Conduct of Elections to various authorities or Bodies) First Statutes 1974, that

Shri Prathin Saj Krishna
'Karthika', V. T. Nagar, C-32
Manikanteswaram P. O.,
Thiruvananthapuram

has been declared duly elected to the Syndicate of the University of Kerala in the election held at the meeting of the Senate on 21-10-2017 from among the members of the Senate, as provided in Section 21-Other Members (b) of the Kerala University Act, 1974 and the Statutes framed thereunder.

Shri Prathin Saj Krishana shall hold office in the Syndicate subject to the provisions contained in the Kerala University Act, 1974 and the Statutes framed thereunder.

By order of the Vice-Chancellor,

University Buildings,
Thiruvananthapuram.

DR. JAYACHANDRAN, R.,
Registrar (i/c)/ Returning Officer.